GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4679 TO BE ANSWERED ON 15.12.2016

EMPLOYMENT TO FARMERS

4679. SHRIMATI JYOTI DHURVE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the farmers are applying to get themselves registered with Gram Panchayat for getting employment in the wake of livelihood crisis in Madhya Pradesh;
- (b) if so, the number of such applications received during the last three years and the current year; and
- (c) the details of the number of farmers registered and the number of them given employment during the period?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides for the enhancement of livelihood security of the households in rural areas of the States/UTs including Madhya Pradesh by providing at least one hundred days of guaranteed wage employment in every financial year to every household including farmers, whose adult members volunteer to do unskilled manual work.

(c): Details of Households provided employment including farmers in Madhya Pradesh are as under:

[In lakh]

Financial Year	2016-17*	2015-16	2014-15	2013-14
Number of Households	18.22	27.02	27.94	29.08

^{*}As on 14.12.2016
